



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Feb/202324/22

DATED: 18/03/2024

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Feb/202324/22 dated 18/03/2024 of Norms Committee - II for the year 2023-24 was held on 18/03/2024 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SHRI RAHUL BHARDAWAJ, AD	MSME
2	SHRI R.K. JAISWAL, D.O.	MHI

3	SHRI SHAISH KUMAR, CONSULTANT (TEC-1)	TECHNICAL CONSULTANT, DGFT
4	SHRI ALAXHENDRA, SCIENTIST 'C'	MEITY
5	SHRI S. K. JAIN, CONSULTANT	DPIIT
6	SHRI V. C. AGARWAL, CONSULTANT(TEC-3)	TECHNICAL CONSULTANT, DGFT
7	SHRI SURESH KUMAR BALAI	MEITY
IN ATTENDANCE:		
1	SHRI SANJAY KUMAR, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Feb/202324/22										
Case Status	Case Approved										
Party Name	KUTCH COPPER LIMITED										
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024										
HQ File Number	HQRNORM APPLY 00008911AM24										
RA File Number	NA										
Licence No and Date	NA										
Norms Committee Decision:											
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:											
<table><tr><th>SL.NO.</th><th>EXPORT ITEM</th><th>QUANTITY</th><th>ITEM OF IMPORT</th><th>QUANTITY TO BE ALLOWED</th></tr><tr><td>1</td><td>CONTINUOUS CAST COPPER WIRE ROD Purity: 99.99%</td><td>14500.00 KGS</td><td>COPEER ANODE PURITY: 99.50%</td><td>WASTAGE @1% ON THE COPPER IN THE EXPORT PRODUCT</td></tr></table>		SL.NO.	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED	1	CONTINUOUS CAST COPPER WIRE ROD Purity: 99.99%	14500.00 KGS	COPEER ANODE PURITY: 99.50%	WASTAGE @1% ON THE COPPER IN THE EXPORT PRODUCT
SL.NO.	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED							
1	CONTINUOUS CAST COPPER WIRE ROD Purity: 99.99%	14500.00 KGS	COPEER ANODE PURITY: 99.50%	WASTAGE @1% ON THE COPPER IN THE EXPORT PRODUCT							
RA concerned may take suitable consequential action accordingly.											

Case No.	2 / NC/2/MEET/Feb/202324/22
Case Status	Case Rejected
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00002009AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to reject the case as the license issued to the firm as 1.05 Kgs/Kg. content in export product. The wastage cannot be allowed more than quantity that is issued in the given license.	

The case stands **Rejected**.

Case No.	3 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00005464AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the adhoc norms as per the policy, Para 4.06 (iii) of HBP. According to the policy, Norms committee can specify extended validity period, not more than two years from the date of fixation of such adhoc norms, for grant of further authorizations under such norm. The case stands approved.	

Case No.	4 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	MUNDRA SOLAR ENERGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00005465AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the adhoc norms as per the policy,	

Para 4.06 (iii) of HBP.

According to the policy, Norms committee can specify extended validity period, not more than two years from the date of fixation of such adhoc norms, for grant of further authorizations under such norm.

The case stands **approved**.

Case No.	5 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008482AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 18.03.2024, as under:

Import 1- N-Type Monocrystalline Silicon Wafer of size 182x182 mm +/- 0.5mm

Net + 2% wastage

2 to 21 - As applied - Total value restricted to 6% of fob value

22 - Solar glass 2.56 sq. Mtr. /each -1284337 nos. including 1% wastage

23, 27 & 28 - Net content in Export Product +1% wastage

24 - Aluminum Frame (Long) of 2.278 Mtr. - 2543240 nos.

25 - Aluminum Frame (Short) of 1.1345 Mtr. - 2543240 nos.

26 - Junction Box- Net to net as per GN4

29 to 37 as applied. Total value restricted to 2% of fob value

38 & 39 - As per packing policy

40 to 46 - Net to net as per GN 4.

Import items **29 to 32** will be soldering wires

Import item **33** will be "**sealant**".

RA concerned may take suitable consequential action accordingly.

Case No.	6 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00005426AM24
RA File Number	072404000258 AM12
Licence No and Date	0710083779/08/11/2011
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 15.03.2024, as under: Note: The written recommendation as given by (MHI) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	7 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00004643AM23
RA File Number	072404000009 AM18

Licence No and Date	0710111423/19/04/2017
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	8 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00004263AM24
RA File Number	342404000065 AM19
Licence No and Date	3410044165/23/05/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Please submit revised annex 5 (revised list of import for 45 nos of export). The case stands deferred.	

Case No.	9 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008695AM24
RA File Number	318304000037 AM19
Licence No and Date	3110067076/09/06/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:	

The following Quantity of items of import may be allowed against export:

Sl No	Export Item	Quantity	Item of Import	Wastage to be allowed
1	COUPLING OD 127.00, ID 100.53, LENGTH 228.60 (2800 NOS & 640.08 METER) SIZE 4-1/2 INCH L-80 D-10	640.08 METERS/23772.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT, OD 128 X 15.50 MM THK GRADE L-80 D-10	4.16%/14.89% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
2	COUPLING OD 153.67, ID 124.25, LENGTH 234.95 (3600 NOS & 845.82 METER), SIZE 5-1/2 INCH L-80 D-10	845.82 METERS/ 33480.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT, OD 155 X 16 MM THK GRADE L-80 D-10	4.07%/30.18% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
3	COUPLING OD 187.70, ID 155.10, LENGTH 244.48 (6900 NOS & 1686.912 METER), SIZE 6-5/8 INCH L-80 D-10	1686.912 METERS/ 86250.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT, OD 189 X 18 MM THK GRADE L-80 D-10	4.45%/ 37.41% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
4	COUPLING OD 200.02, ID 175.54, LENGTH 254 (1250 NOS & 317.50 METER), SIZE 7 INCH L-80 D-10	317.50 METERS/ 17475.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT, OD 201 X 20.50 MM THK GRADE L-80 D-10	4.3%/48.93% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
5	COUPLING OD 269.87, ID 241.73, LENGTH 282.58 (690 NOS & 194.98 METER), SIZE 9-5/8 INCH L-80 D-10	194.98 METERS/ 15939.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT, OD 271 X 24.50 MM THK GRADE L-80 D-10	3.84%/57.80% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.

Note: The grade of the imported seamless pipes should be matched with the pipe's grade in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	10 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008694AM24
RA File Number	318304000161 AM19
Licence No and Date	3110067298/24/01/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:

Sl No	Export Item	Quantity	Item of Import	Wastage to be allowed
1	COUPLING SIZE 7 INCH K-55 D-10 LTC (720 NOS & 9.914 MT) OD 200.03 X ID 167.50 X LENGTH 229.10	164.952 METERS/9914.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 19.00 MM THK GRADE K-55 D-10	4.12%/28.70% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
2	COUPLING SIZE 7 INCH K-55 D-10 BTC (425 NOS & 6.031 MT) OD 200.03 X ID 169.98 X LENGTH 254.50	108.163 METERS/ 6031.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 19.00 MM THK GRADE K-55 D-10	3.71%/34.60% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
3	COUPLING SIZE 9-5/8 INCH K-55 D-10 LTC (1018 NOS & 25.552 MT) OD 269.88 X ID 232.82 X LENGTH 267.20	272.009 METERS/25552.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE K-55 D-10	3.53%/25.53% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
4	COUPLING SIZE 9-5/8	271.752	CARBON STEEL	3.5%/35.73%

		INCH K-55 D-10 BTC (1005 NOS & 22.672 MT) OD 269.88 X ID 236.14 X LENGTH 270.40	METERS/ 22672.00 KGS	SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE K-55 D-10	WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
	5	COUPLING SIZE 9-5/8 INCH L-80 D-10 BTC (1880 NOS & 42.412 MT) OD 269.88 X ID 236.14 X LENGTH 270.40	508.352 METERS/ 42412.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE L-80 D-10	4.05%/38.30% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
	6	COUPLING SIZE 9-5/8 INCH P-110 D-10 BTC (400 NOS & 9.024 MT) OD 269.88 X ID 236.14 X LENGTH 270.40	108.16 METERS/ 9024.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE P-110	3.88%/39.43% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
	7	COUPLING SIZE 10-3/4 INCH K-55 D-10 STC (650 NOS & 13.507 MT) OD 298.50 X ID 263.37 X LENGTH 203.50	132.275 METERS/ 13507.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE K-55 D-10	4.63%/29.11% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
	8	COUPLING SIZE 10-3/4 INCH K-55 D-10 BTC (1300 NOS & 33.462 MT) OD 298.45 X ID 264.70 X LENGTH 270.40	351.52 METERS/ 33462.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE K-55 D-10	3.51%/33.73% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
	9	COUPLING SIZE 13 - 3/8 INCH K-55 D-10 STC (1100 NOS & 27.148 MT) OD 365.00 X ID 330.14 X LENGTH 203.20	223.52 METERS/ 27148.00KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CTOD 365.10 X 21.00 MM THK GRADE K-55 D-10	4.64%/32.74% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
	10	COUPLING SIZE 13-3/8 INCH K-55 D-10 BTC (1100 NOS & 35.398 MT)	297.418 METERS/ 35398.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT	3.47%/32.87% WASTAGE ON NET QUANTITY

		OD 365.00 X ID 331.40 X LENGTH 270.38		OD 365.10 X 21.00 MM THK GRADE K-55 D-10	IN METERS/KGS OF THE EXPORT PRODUCT.	
RA concerned may take suitable consequential action accordingly.						

Case No.	11 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008703AM24
RA File Number	342404000335 AM19
Licence No and Date	3410044885/12/02/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	12 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00006573AM23
RA File Number	NA
Licence No and Date	0310827010/13/02/2019
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.	

The case stands deferred.

Case No.	13 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00150139AM22
RA File Number	052404000054 AM20
Licence No and Date	0510410424/30/04/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per the sub-committee report & comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 29.02.2024, as under: I. Quantity of import items at Sl.No.1 & 2 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No.1. II. Quantity of import items at Sl.No.3 & 4 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No.2. III. Quantity of import items at Sl.No.5 & 6 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No. 3. RA concerned may take suitable consequential action accordingly.	

Case No.	14 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008742AM24
RA File Number	318304000046 AM20
Licence No and Date	3110067455/24/06/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:

Sl No	Export Item	Quantity	Item of Import	Quantity
1	COUPLING SIZE 9-5/8 INCH K-55 LTC (425 NOS & 10.667 M.TON) OD 269.88 X ID 232.82 X LENGTH 267.20	113.56 METERS/10667.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE K-55	3.58%/25.71% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
2	COUPLING SIZE 9-5/8 INCH K-55 BTC (1600 NOS & 36.096 M.TON) OD 269.88 X ID 236.14 X LENGTH 270.40	432.64 METERS/36096.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE K-55	3.53%/35.91% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
3	COUPLING SIZE 13-3/8 INCH K-55 STC (270 NOS & 6.664 M.TON) OD 365.00 X ID 330.14 X LENGTH 203.20	54.864 METERS/6664.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 365.12 X 21.00 MM THK GRADE K-55	4.72%/32.75% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
4	COUPLING SIZE 13-3/8 INCH K-55 BTC (1250 NOS & 40.225 M.TON) OD 365.00 X ID 331.40 X LENGTH 270.38	337.975 METERS/40225.00 KGS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 365.12 X 21.00 MM THK GRADE K-55	3.54%/33.34% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	15 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00002244AM23
RA File Number	052404000339 AM20
Licence No and Date	0510411850/16/09/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	16 / NC/2/MEET/Feb/202324/22																							
Case Status	Case Approved																							
Party Name	TECHNO TRAK ENGINEERS																							
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024																							
HQ File Number	HQRNORM REVIW00008741AM24																							
RA File Number	318304000093 AM20																							
Licence No and Date	3110067552/07/10/2019																							
Norms Committee Decision:																								
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:																								
<table><tr><th>Sl No</th><th>Export Item</th><th>Quantity</th><th>Item of Import</th><th>Wastage to be allowed</th></tr><tr><td>1</td><td>COUPLING SIZE 2-7/8 INCH L-80 EUE (13220 NOS & 31728 KGS) OD 93.17 X ID 71.35 X LENGTH 133.50</td><td>1764.87 METERS</td><td>CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00 X 13.00 MM THK GRADE L-80</td><td>5.20%/33.14% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.</td></tr><tr><td>2</td><td>COUPLING SIZE 2-7/8 INCH J-55 EUE (5275 NOS & 12600 KGS) OD 93.17 X ID 71.35 X LENGTH 133.50</td><td>704.213 METERS</td><td>CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00 X 13.00 MM THK GRADE J-55</td><td>4.70%/29.83% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.</td></tr><tr><td>3</td><td>COUPLING SIZE 2-7/8 INCH P-110 EUE (1300 NOS & 3120 KGS) OD 93.17 X ID 71.35 X</td><td>173.55 METERS</td><td>CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00</td><td>5.57%/33.85% WASTAGE ON NET QUANTITY</td></tr></table>					Sl No	Export Item	Quantity	Item of Import	Wastage to be allowed	1	COUPLING SIZE 2-7/8 INCH L-80 EUE (13220 NOS & 31728 KGS) OD 93.17 X ID 71.35 X LENGTH 133.50	1764.87 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00 X 13.00 MM THK GRADE L-80	5.20%/33.14% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.	2	COUPLING SIZE 2-7/8 INCH J-55 EUE (5275 NOS & 12600 KGS) OD 93.17 X ID 71.35 X LENGTH 133.50	704.213 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00 X 13.00 MM THK GRADE J-55	4.70%/29.83% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.	3	COUPLING SIZE 2-7/8 INCH P-110 EUE (1300 NOS & 3120 KGS) OD 93.17 X ID 71.35 X	173.55 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00	5.57%/33.85% WASTAGE ON NET QUANTITY
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2	COUPLING SIZE 2-7/8 INCH J-55 EUE (5275 NOS & 12600 KGS) OD 93.17 X ID 71.35 X LENGTH 133.50	704.213 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00 X 13.00 MM THK GRADE J-55	4.70%/29.83% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.																				
3	COUPLING SIZE 2-7/8 INCH P-110 EUE (1300 NOS & 3120 KGS) OD 93.17 X ID 71.35 X	173.55 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 94.00	5.57%/33.85% WASTAGE ON NET QUANTITY																				

	LENGTH 133.50		X 13.00 MM THK GRADE P-110	IN METERS/KGS OF THE EXPORT PRODUCT.
4	COUPLING SIZE 7 INCH K-55 LTC (475 NOS & 6541 KGS) OD 200.03 X ID 167.50 X LENGTH 229.10	108.823 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 19.00 MM THK GRADE K-55	3.81%/26.19% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
5	COUPLING SIZE 7 INCH L-80 LTC (1500 NOS & 20665 KGS) OD 200.03 X ID 167.50 X LENGTH 229.10	343.65 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 19.00 MM THK GRADE L-80	4.15%/28.87% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
6	COUPLING SIZE 7 INCH L- 80 BTC (155 NOS & 2200 KGS) OD 200.03 X ID 169.98 X LENGTH 254.50	39.448 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 19.00 MM THK GRADE L-80	4.83%/35.31% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
7	COUPLING SIZE 7 INCH P- 110 LTC (1500 NOS & 20655 KGS) OD 200.03 X ID 167.50 X LENGTH 229.10	343.65 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 19.00 MM THK GRADE P 110	4.18%/29.09% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
8	COUPLING SIZE 7 INCH P- 110 BTC (155 NOS & 2200 KGS) OD 200.03 X ID 169.98 X LENGTH 254.50	39.448 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 19.00 MM THK GRADE P 110	4.86%/35.57% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
9	COUPLING SIZE 9-5/8 INCH L-80 LTC (120 NOS & 3012 KGS) OD 269.90 X ID 232.82 X LENGTH 267.20	32.064 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE L-80	3.56%/25, 73% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
10	COUPLING SIZE 9-5/8 INCH L-80 BTC (4600 NOS & 103776 KGS) OD 269.90 X ID 236.14 X LENGTH 270.40	1243.84 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE L-80	3.55%/35.92% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
11	COUPLING SIZE 9-5/8 INCH	221.077	CARBON STEEL	3.38%/23.17%

		K-55 LTC (830 NOS & 20833 KGS) OD 269.90 X ID 232.82 X LENGTH 267.20	METERS	SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE K-55	WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
12		COUPLING SIZE 9-5/8 INCH K-55 BTC (1600 NOS & 36096 KGS) OD 269.90 X ID 236.14 X LENGTH 270.40	432.64 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.90 X 21.00 MM THK GRADE K-55	3.32%/32.46% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
13		COUPLING SIZE 10-3/4 INCH K-55 STC (108 NOS & 2226 KGS) OD 298.45 X ID 263.37 X LENGTH 203.50	21.978 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE K-55	4.32%/35.32% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
14		COUPLING SIZE 10-3/4 INCH K-55 BTC (3180 NOS & 83761 KGS) OD 298.45 X ID 264.70 X LENGTH 270.40	859.872 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE K-55	3.33%/29.41% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
15		COUPLING SIZE 10-3/4 INCH L-80 BTC BLANK (1000 NOS & 35750 KGS) OD 298.45 X ID 260.50 X LENGTH 273.50	273.50 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE L-80	3.56%/9.62% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
16		COUPLING SIZE 10-3/4 INCH L-80 BTC (195 NOS & 5136 KGS) OD 298.45 X ID 264.70 X LENGTH 270.40	52.728 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE L-80	4.10%/32.77% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
17		COUPLING SIZE 13-3/8 INCH K-55 STC (52 NOS & 1283 KGS) OD 365.12 X ID 330.14 X LENGTH 203.20	10.566 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 365.12 X 21.00 MM THK GRADE K-55	3.16%/30.55% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
18		COUPLING SIZE 13-3/8 INCH K-55 BTC (835 NOS & 26870 KGS) OD 365.12 X ID 331.40 X LENGTH 270.38	225.767 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 365.12 X 21.00 MM THK GRADE K-55	2.47%/30.71% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	17 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00006745AM24
RA File Number	022404000099 AM20
Licence No and Date	0210209475/14/10/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	18 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007252AM24
RA File Number	072404000177 AM20
Licence No and Date	0710115682/14/11/2019
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	19 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

and Date	
HQ File Number	HQRNORM REVIW00007071AM24
RA File Number	072404000202 AM20
Licence No and Date	0710115821/06/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1 & Tec-3) dated 05.02.2024, as under: Export Product - Add "wt. 4.9 kg. /coil" Import - 1. 30550 kg. Including 1% wastage. Item no.2 to 5 maybe allowed 1.05 SQ Meter/SQ Meter Content in Export RA concerned may take suitable consequential action accordingly.	

Case No.	20 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	21 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

HQ File Number	HQRNORM REVIW00008770AM24
RA File Number	318304000156 AM20
Licence No and Date	3110067691/19/02/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 15.03.2024, as under:

Sl No	Export Item	Quantity	Item of Import& Quantity applied	Wastage to be allowed
1	COUPLING SIZE 2-3/8 INCH (13725 NOS & 21274 KGS) L-802 D-10 EUE OD 77.80 X ID 58.95 X LENGTH 124.10	1703.273 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 77.80 X 13.50 MM THK GRADE J-55 D10	6.67%/47.39% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
2	COUPLING SIZE 2-3/8 INCH (13725 NOS & 21274 KGS) J-55 D-10 EUE OD 77.80 X ID 58.95 X LENGTH 124.10	1703.273 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 77.80 X 13.50 MM THK GRADE L-80 D10	6.08%/55.35% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
3	COUPLING SIZE 2-7/8 INCH (2575 NOS & 6180 KGS) P-110 EUE OD 93.17 X ID 71.35 X LENGTH 133.50	343.762METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 93.17 X 13.50 MM THK GRADE P-110	6.34%/42.28% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
4	COUPLING SIZE 3-1/2 INCH (2640 NOS & 10560 KGS) L-80 D-10 EUE OD 144.30 X ID 87.66 X LENGTH 146.20	385.968METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 144.30 X 14.50 MM THK GRADE L-80 D10	5.77%/28.62% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
5	COUPLING SIZE 3-1/2 INCH (2640 NOS & 10560 KGS) J-55 D-10 EUE OD 144.30 X ID 87.66 X LENGTH 146.20	385.968METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 144.30 X 14.50 MM THK GRADE J-55 D10	3.64%/18.09% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
6	COUPLING SIZE 4-1/2 INCH (4785 NOS & 28518 KGS) L-80 D-10 LTC OD 133.35 X ID 105.60 X LENGTH 178.00	851.73 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 133.35 X 16.50 MM THK GRADE L80 D10	4.24%/27.16% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.

7	COUPLING SIZE 4-1/2 INCH (85 NOS & 585 KGS) L-80 D-10 BTC OD 133.35 X ID 107.51 X LENGTH 226.00	19.21 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 133.35 X 16.50 MM THK GRADE L80 D10	3.34%/33.24% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
8	COUPLING SIZE 5-1/2 INCH (3120 NOS & 27830 KGS) L-80 D-10 LTC OD 160.02 X ID 130.20 X LENGTH 235.50	635.544METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 160.02 X 17.50 MM THK GRADE L80 D10	3.72%/25.67% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
9	COUPLING SIZE 5-1/2 INCH (3110 NOS & 28923 KGS) L-80 D-10 BTC OD 160.02 X ID 132.46 X LENGTH 235.50	732.405METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 160.02 X 17.50 MM THK GRADE L80 D10	3.22%/33.20% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
10	COUPLING SIZE 7 INCH (30 NOS & 418 KGS) P-110 LTC OD 200.03 X ID 167.50 X LENGTH 229.10	6.873 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 18.80 MM THK GRADE P110	3.76%/24.48% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
11	COUPLING SIZE 7 INCH (1500 NOS & 20970 KGS) P-110 BTC OD 200.03 X ID 169.98 X LENGTH 254.50	381.75 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 200.03 X 18.80 MM THK GRADE P110	3.39%/32.03% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
12	COUPLING SIZE 7-5/8 INCH (1250 NOS & 19538 KGS) P-110 LTC OD 215-90 X ID 183.10 X LENGTH 235.00	293.75 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 215.90 X 18.50 MM THK GRADE P 110	3.67%/22.96% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
13	COUPLING SIZE 7-5/8 INCH (55 NOS & 870 KGS) P-110 BTC OD 215-90 X ID 185.50 X LENGTH 264.00	14.52 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 215.90 X 18.50 MM THK GRADE P 110	3.38%/31.38% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
14	COUPLING SIZE 9-5/8 INCH (1100 NOS & 27995 KGS) L-80 D-10 LTC OD 269.88 X ID 232.82 X LENGTH 267.20	293.92 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.88 X 21.00 MM THK GRADE L-80 D10	3.21%/22.18% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.

15	COUPLING SIZE 9-5/8 INCH (3500 NOS & 81060 KGS) L-80 D-10 BTC OD 269.88 X ID 236.14 X LENGTH 270.40	946.4 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.88 X 21.00 MM THK GRADE L-80 D10	3.17%/30.26% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
16	COUPLING SIZE 9-5/8 INCH (19 NOS & 483 KGS) K-55 D-10 LTC OD 269.88 X ID 232.82 X LENGTH 267.20	5.07 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.88 X 21.00 MM THK GRADE K-55 D10	3.26%20.54/% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
17	COUPLING SIZE 9-5/8 INCH (1600 NOS & 37056 KGS) K-55 D-10 BTC OD 269.88 X ID 236.14 X LENGTH 270.40	432.64 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.88 X 21.00 MM THK GRADE K-55 D10	2.91%/30.61% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
18	COUPLING SIZE 9- 5/8 INCH (10 NOS & 254 KGS) P-110 LTC OD 269.88 X ID 232.82 X LENGTH 267.20	2.67 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.88 X 21.00 MM THK GRADE P 110	5.89%/22.79% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
19	COUPLING SIZE 9-5/8 INCH (800 NOS & 18528 KGS) P-110 BTC OD 269.88 X ID 236.14 X LENGTH 270.40	216.32 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 269.88 X 21.00 MM THK GRADE P 110	3.19%/30.27% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
20	COUPLING SIZE 10-3/4 INCH (1350 NOS & 40891 KGS) K-55 D-10 BTC BLANK OD 298.45 X ID 260.50 X LENGTH 273.50	369.225METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE K-55 D10	2.64%/16.16% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
21	COUPLING SIZE 10-3/4 INCH (570 NOS & 14672 KGS) K-55 D-10 BTC OD 298.45 X ID 264.70 X LENGTH 270.40	154.128METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 298.45 X 21.00 MM THK GRADE K-55 D10	2.73%/26.08% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
22	COUPLING SIZE 13-3/8 INCH (104 NOS & 2644 KGS) K-55 D-10 STC OD 365.12 X ID 330.14 X LENGTH 203.50	21.164 METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 365.12 X 21.00 MM THK GRADE K-55 D10	3.73%/23.57% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.

23	COUPLING SIZE 13-3/8 INCH (1770 NOS & 56233 KGS) K-55 D-10 BTC OD 365.12 X ID 331.40 X LENGTH 270.38	478.573METERS	CARBON STEEL SEAMLESS PIPES AS PER API 5CT OD 365.12 X 21.00 MM THK GRADE K-55 D10	2.75%/26.45% WASTAGE ON NET QUANTITY IN METERS/KGS OF THE EXPORT PRODUCT.
RA concerned may take suitable consequential action accordingly				

Case No.	22 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000249AM24
RA File Number	NA
Licence No and Date	0310836233/15/05/2020
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	23 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00005355AM23
RA File Number	039404000096 AM21
Licence No and Date	0310836464/01/06/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/94/2019-TSW dated 09.02.2024, as under:

- I. Quantity of export item at **SI No.1** may also be specified as **51857 Nos.** in addition to its weight.
- II. Import item at **SI.No.1** shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as **199.13 MT as 1.60 Kgs/Kg** content in the export item at **SI.No.1.**
- III. Quantity of export item at **SI No.2** may also be specified as **5194 Nos.** in addition to its weight.
- IV. Import item at **SI No.2** shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as **50 MT as 1.596 Kgs/Kg** content in the export item at **SI.No.2** as claimed by the firm.

RA concerned may take suitable consequential action accordingly.

Case No.	24 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00006570AM23
RA File Number	NA
Licence No and Date	0310836526/05/06/2020
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. Attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	25 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

HQ File Number	HQRNORM REVIW00008323AM24
RA File Number	072404000075 AM21
Licence No and Date	0710116612/16/06/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	26 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000086AM24
RA File Number	NA
Licence No and Date	0310836906/26/06/2020
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.	
The case stands deferred.	

Case No.	27 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00004559AM23
RA File Number	052304000084 AM21
Licence No and Date	0510414673/21/07/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	28 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00004878AM24
RA File Number	039504000261 AM21
Licence No and Date	0310837519/31/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scrap (DRUID). II. Percentage of recovery of Aluminum, Lead, Steel & PVC, if any from copper scrap (DRUID) and value thereof in terms of INR. III. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scrap (DRUID) for processing into copper Ingots Billets. The case stands deferred.	

Case No.	29 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SUYASH GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007987AM24
RA File Number	039504000334 AM21
Licence No and Date	0310838008/31/08/2020
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	30 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007973AM24
RA File Number	082404000270 AM21
Licence No and Date	0810148964/02/11/2020
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	31 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SHARMA METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00001625AM23
RA File Number	05AA04018957 AM21
Licence No and Date	0511000233/16/12/2020
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	32 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008126AM24
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	33 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00062046AM21
RA File Number	05AA04023550 AM21
Licence No and Date	0511000774/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per sub-committee report & comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 29.02.2024, as under: I. Quantity of import items at Sl.No.1 to 4 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No.1. II. Quantity of import items at Sl.No.5 to 8 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No.2. III. Quantity of import items at Sl.No.9 to 12 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No. 3. RA concerned may take suitable consequential action accordingly.	

Case No.	34 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision:	

Case deferred for the comments of TE

Case No.	35 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007189AM24
RA File Number	03AA04022175 AM21
Licence No and Date	0311001521/11/02/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	36 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00084250AM21
RA File Number	342404000291 AM20
Licence No and Date	3411000026/15/02/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	37 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00095500AM21
RA File Number	52AA04006249 AM21

Licence No and Date	5211000416/02/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	38 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00113806AM21
RA File Number	07AA04010797 AM21
Licence No and Date	0711000773/25/03/2021
Norms Committee Decision:	
Sh. Priyaranjan Sahoo, from M/s Powercore Industries India Pvt. Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm to furnish certain documents in a proper format. The case stands deferred.	

Case No.	39 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007190AM24
RA File Number	03AA04030362 AM21
Licence No and Date	0311002609/26/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	40 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008534AM24
RA File Number	07AA04011013 AM21
Licence No and Date	0711000805/31/03/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	41 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00005816AM23
RA File Number	04AA04001718 AM22
Licence No and Date	0411000725/27/04/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	42 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00004600AM23
RA File Number	07AA04002079 AM22
Licence No and Date	0711001089/13/05/2021
Norms Committee Decision:	

Case deferred for the comments of TE

Case No.	43 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	CHOKSI HERAEUS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007917AM24
RA File Number	13AA04002264 AM22
Licence No and Date	1311000352/21/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. What is the percentage of silver and tungsten in the export of items no 1 and 2? II. Submit appendix 4e, which should be filled with complete details of the imported and indigenously procured inputs with the required quantity of inputs for manufacturing of export product and also wastage on net weight of the export product. All the information should be certified by the chartered engineer. III. a copy of the bill of entry for the import of silver powder having a purity of more than 99.9 percent. IV. Detailed technical notes on the manufacturing process including the relevant flow sheet. V. Starting from the specification of the export product, basic calculation as to how raw material proposed for import has been arrived at, including the net weight of the indigenously procured to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence etc. The case stands deferred.	

Case No.	44 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008540AM24

RA File Number	05AA04017766 AM22
Licence No and Date	0511002771/24/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Submit drawing of the export product with complete dimensions. II. Process flow chart with stage-wise wastage at each operation. III. Submit appendix 4e. The case stands deferred.	

Case No.	45 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008541AM24
RA File Number	05AA04017747 AM22
Licence No and Date	0511002772/24/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Submit drawing of the export product with complete dimensions. II. Process flow chart with stage-wise wastage at each operation. III. Submit appendix 4e. The case stands deferred.	

Case No.	46 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00126048AM22
RA File Number	05AA04033634 AM22
Licence No and Date	0511003304/28/06/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	47 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007191AM24
RA File Number	03AA04030005 AM22
Licence No and Date	0311004990/29/06/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	48 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007569AM24
RA File Number	522404000038 AM21
Licence No and Date	5211000970/08/07/2021
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	49 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00146097AM22
RA File Number	05AA04057536 AM22
Licence No and Date	0511003801/23/07/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	50 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22
Licence No and Date	0511003802/23/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per report of sub-committee & comments of (DPIIT) via mail vide U.O No. P-47011/80/2019 -TSW dated 29.02.2024, as under: Quantity of import items at Sl.No.1 to 5 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No.1. Quantity of import items at Sl.No.6 to 8 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No.2. Quantity of import items at Sl.No.9 & 10 may be allowed as 1.10 Kgs. /Kg. content in the export item at Sl.No. 3. RA concerned may take suitable consequential action accordingly.	

Case No.	51 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00146211AM22
RA File Number	05AA04057255 AM22
Licence No and Date	0511003805/24/07/2021
Norms Committee Decision:	
Committee Report Awaited.	

Case No.	52 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00147644AM22
RA File Number	05AA04059338 AM22
Licence No and Date	0511003831/26/07/2021
Norms Committee Decision:	
Committee Report Awaited	

Case No.	53 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	STELCO LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008385AM24
RA File Number	30AA04014681 AM22
Licence No and Date	3011001067/26/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:

EXPORT ITEM: COLD ROLLED HARDENED AND TEMPERED STEEL STRIPS/SHEET/COILS, NON-ALLOY STEEL, GRADE: SK95 (SK4), THICKNESS OF LESS THAN 2.00 MM, WIDTH OF LESS THAN 600 MM.

QTY: 54.00 MTS

IMPORT ITEM: COLD ROLLED STEEL SHEET IN COIL, NON-ALLOY STEEL, MILL EDGE, GRADE: SK95 (SK-4), THICKNESS: 2.00 MM, WIDTH: 1250.0 MM.

T.E. RECOMMENDATION: WASTAGE @4.5% ON THE NET WEIGHT OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	54 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007067AM24
RA File Number	07AA04025937 AM22
Licence No and Date	0711001837/03/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has already been approved in the meeting dated 30.01.2024 as per the comments of TEC-1 & TEC-3 .	
The case stands Approved	

Case No.	55 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008535AM24
RA File Number	07AA04026459 AM22
Licence No and	0711001900/14/09/2021

Date	
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	56 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007571AM24
RA File Number	52AA04016001 AM22
Licence No and Date	5211001372/27/09/2021
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	57 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	STELCO LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008392AM24
RA File Number	30AA04020034 AM22
Licence No and Date	3011001204/29/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under: EXPORT ITEM: COLD ROLLED HARDENED AND TEMPERED STEEL STRIPS/SHEET/COILS, HIGH CARBON NON-ALLOY STEEL, GRADE: SK95 (SK4), WIDTH OF LESS THAN 600 MM, THICKNESS OF LESS THAN 2.00 MM. QTY: 108.00 MTS IMPORT ITEM: COLD ROLLED STEEL SHEET IN COILS, HIGH CARBON NON-ALLOY STEEL, and GRADE: SK (SK4), WIDTH: 1250 MM, THICKNESS: 2.00 MM.	

T.E. RECOMMENDATION: WASTAGE @4.5% ON THE NET WEIGHT OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	58 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00208729AM22
RA File Number	08AA04030892 AM22
Licence No and Date	0811002848/11/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
I. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. II. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	59 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00215843AM22
RA File Number	13AA04018285 AM22
Licence No and Date	1311000671/18/10/2021

Norms Committee Decision:

Case deferred for the comments of TE

Case No.	60 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00265275AM22
RA File Number	03AA040121409 AM22
Licence No and Date	0311008851/25/11/2021

Norms Committee Decision:

Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.

The case stands deferred

Case No.	61 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00265277AM22
RA File Number	03AA040121410 AM22
Licence No and Date	0311008853/25/11/2021

Norms Committee Decision:

Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.

The case stands deferred.

Case No.	62 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00274185AM22
RA File Number	03AA040122250 AM22
Licence No and Date	0311009180/03/12/2021
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	63 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007194AM24
RA File Number	03AA040124475 AM22
Licence No and Date	0311009157/03/12/2021
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	64 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00280751AM22
RA File Number	03AA040122135 AM22
Licence No and	0311009342/09/12/2021

Date	
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	65 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00281742AM22
RA File Number	13AX04000007 AM22
Licence No and Date	1311000812/10/12/2021
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	66 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00000868AM24
RA File Number	05AX04000383 AM22
Licence No and Date	0511007335/29/12/2021
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	67 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00323866AM22
RA File Number	05AX04000645 AM22
Licence No and Date	0511008057/19/01/2022
Norms Committee Decision:	
: Case deferred for the comments of TE	

Case No.	68 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00332567AM22
RA File Number	08AX04000310 AM22
Licence No and Date	0811003883/27/01/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	69 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00334434AM22
RA File Number	13AX04000056 AM22
Licence No and Date	1311000949/28/01/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	70 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00356006AM22
RA File Number	05AX04000977 AM22
Licence No and Date	0511008829/15/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. I. Weight of each Export Product. II. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. III. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	71 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00359895AM22
RA File Number	03AX04000985 AM22
Licence No and Date	0311011581/18/02/2022
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per	

agenda and decided to ask the firm for certain documents in a proper format.

The case stands deferred.

Case No.	72 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007574AM24
RA File Number	08AX04000549 AM22
Licence No and Date	0811004237/02/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:	
EXPORT ITEM: HAIRDRESSING FOIL 15 MICRON	
QTY: 20816.00 KGS	
IMPORT ITEM: ALUMINUM FOIL 15 MICRON	
T.E. RECOMMENDATION: WASTAGE @0.5% OF THE NET WEIGHT OF ALUMINIUM FOIL OF 15 MICRONS IN THE EXPORT PRODUCT.	
RA concerned may take suitable consequential action accordingly.	

Case No.	73 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00375535AM22
RA File Number	03AX04001499 AM22
Licence No and Date	0311012265/04/03/2022
Norms Committee Decision:	

Case deferred for the comments of TE

Case No.	74 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00006625AM23
RA File Number	34AX04000307 AM22
Licence No and Date	3411001917/07/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	75 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00002221AM24
RA File Number	05AX04001255 AM22
Licence No and Date	0511011248/21/03/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	76 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000523AM23
RA File Number	13AX04000024 AM23

Licence No and Date	1311001183/02/05/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	77 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000644AM23
RA File Number	03AX04000568 AM23
Licence No and Date	0311014558/06/05/2022
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.	
The case stands deferred	

Case No.	78 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000655AM23
RA File Number	08AX04000194 AM23
Licence No and Date	0811004897/09/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:	
EXPORT ITEM:	
1. HAIRDRESSING FOIL 13 MICRON	

QTY: 5710.00 KGS

2. HAIRDRESSING FOIL 15 MICRON QTY: 38260.00 KGS

IMPORT ITEM:

1. ALUMINUM FOIL 13 MICRON
2. ALUMINIUM FOIL 15 MICRON

T.E. RECOMMENDATION: WASTAGE @0.5% OF THE NET WEIGHT OF ALUMINIUM FOIL OF 13 MICRONS AND 13 MICRONS IN THE EXPORT PRODUCTS.

RA concerned may take suitable consequential action accordingly.

Case No.	79 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ALUTECH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000696AM23
RA File Number	05AX04000392 AM23
Licence No and Date	0511012435/10/05/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	80 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000725AM23
RA File Number	03AX04000621 AM23
Licence No and Date	0311014660/12/05/2022
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per	

agenda and decided to ask the firm for certain documents in a proper format.

The case stands deferred

Case No.	81 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008461AM24
RA File Number	03AX04000485 AM23
Licence No and Date	0311014837/19/05/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	82 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00001145AM23
RA File Number	03AX04000761 AM23
Licence No and Date	0311015190/02/06/2022
Norms Committee Decision:	
Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format.	
The case stands deferred	

Case No.	83 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred

Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00001177AM23
RA File Number	03AX04000935 AM23
Licence No and Date	0311015232/03/06/2022
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil : Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred	

Case No.	84 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00001381AM23
RA File Number	13AX04000078 AM23
Licence No and Date	1311001266/14/06/2022
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	85 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	HORIZON CHUTES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00001511AM23
RA File Number	31AX04000080 AM23
Licence No and Date	3111001466/20/06/2022
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	86 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00001852AM23
RA File Number	02AX04000189 AM23
Licence No and Date	0211002664/05/07/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	87 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	AADISHAKTI METAL RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00001898AM23
RA File Number	05AX04000958 AM23
Licence No and Date	0511013637/07/07/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023. RA concerned may take suitable consequential action accordingly.	

Case No.	88 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002238AM23

RA File Number	07AX04000526 AM23
Licence No and Date	0711004760/25/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 17.03.2024, as under: Import - Net to net as per GN4. Note: Spares if any will be allowed as per policy for import of spares RA concerned may take suitable consequential action accordingly.	

Case No.	89 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	MMP INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002259AM23
RA File Number	50AX04000035 AM23
Licence No and Date	5011000529/25/07/2022
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	90 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00000280AM24
RA File Number	03AX04002271 AM23
Licence No and Date	0311016512/26/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the firm for Personal Hearing in the forthcoming meeting.	

The case stands deferred

Case No.	91 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008462AM24
RA File Number	03AX04002258 AM23
Licence No and Date	0311016605/26/07/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	92 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008465AM24
RA File Number	03AX04002294 AM23
Licence No and Date	0311016604/26/07/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	93 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002306AM23
RA File Number	05AX04001187 AM23

Licence No and Date	0511013995/27/07/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	94 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002355AM23
RA File Number	03AX04002506 AM23
Licence No and Date	0311016715/29/07/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	95 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002370AM23
RA File Number	13AX04000118 AM23
Licence No and Date	1311001354/29/07/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	96 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

and Date	
HQ File Number	HQRNORM APPLY 00002402AM23
RA File Number	03AX04001858 AM23
Licence No and Date	0311016789/02/08/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	97 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002915AM23
RA File Number	08AX04000913 AM23
Licence No and Date	0811005883/02/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	98 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002963AM23
RA File Number	07AX04000817 AM23
Licence No and Date	0711005173/06/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	99 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00005155AM24
RA File Number	03AX04003128 AM23
Licence No and Date	0311017948/16/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the firm for Personal Hearing in the forthcoming meeting. The case stands deferred.	

Case No.	100 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008454AM24
RA File Number	03AX04003123 AM23
Licence No and Date	0311018051/22/09/2022
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	101 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008324AM24
RA File Number	07AX04000920 AM23
Licence No and Date	0711005371/29/09/2022
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	102 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ASR MET TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007851AM24
RA File Number	08AX04001039 AM23
Licence No and Date	0811006151/30/09/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	103 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007570AM24
RA File Number	52AX04001675 AM23
Licence No and Date	5211003516/31/10/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	104 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008435AM24
RA File Number	03AX04003794 AM23
Licence No and Date	0311018937/31/10/2022
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	105 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00004261AM23
RA File Number	03AX04004001 AM23
Licence No and Date	0311019125/10/11/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	106 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	DC AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00004737AM23
RA File Number	07AX04001243 AM23
Licence No and Date	0711005840/01/12/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	107 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00004779AM23
RA File Number	34AX04000727 AM23

Licence No and Date	3411003074/02/12/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	108 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00004781AM23
RA File Number	34AX04000725 AM23
Licence No and Date	3411003076/02/12/2022
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	109 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008900AM24
RA File Number	03AX04005391 AM23
Licence No and Date	0311021221/07/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per decision of the committee & comments of (Meity) dated 20.03.2024, as under: I. 1% Wastage to be allowed on all electronic component items. RA concerned may take suitable consequential action accordingly.	

Case No.	110 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006213AM23
RA File Number	13AX04000294 AM23
Licence No and Date	1311001747/09/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	111 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006440AM23
RA File Number	07AX04001741 AM23
Licence No and Date	0711006486/20/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	112 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006460AM23
RA File Number	07AX04001709 AM23
Licence No and Date	0711006489/20/02/2023
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	113 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006462AM23
RA File Number	07AX04001708 AM23
Licence No and Date	0711006496/20/02/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	114 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00007999AM24
RA File Number	34AX04001082 AM23
Licence No and Date	3411003436/24/02/2023
Norms Committee Decision:	
Sh. Nilesh S. Shah (Director) & Sh. A.A. Tank, from M/s Krystal Global Engineering Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm to furnish certain documents in a proper format. The case stands deferred.	

Case No.	115 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred

Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008001AM24
RA File Number	34AX04001083 AM23
Licence No and Date	3411003431/24/02/2023
Norms Committee Decision: Sh. Nilesh S. Shah (Director) & Sh. A.A. Tank, from M/s Krystal Global Engineering Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm to furnish certain documents in a proper format. The case stands deferred.	

Case No.	116 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006682AM23
RA File Number	03AX04005760 AM23
Licence No and Date	0311021814/01/03/2023
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	117 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

HQ File Number	HQRNORM APPLY 00006683AM23
RA File Number	03AX04005759 AM23
Licence No and Date	0311021815/01/03/2023
Norms Committee Decision: Sh. Anish Toshniwal (Asst. Vice President) & Smt. Jyoti Patil: Asst. Manager, from M/s R R Kabel Ltd. attended the personal hearing and explained their case in detail. The Committee considered the case as per agenda and decided to ask the firm for certain documents in a proper format. The case stands deferred.	

Case No.	118 / NC/2/MEET/Feb/202324/22										
Case Status	Case Approved										
Party Name	HINDALCO INDUSTRIES LIMITED										
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024										
HQ File Number	HQRNORM APPLY 00006732AM23										
RA File Number	02AX04000667 AM23										
Licence No and Date	0211003958/03/03/2023										
Norms Committee Decision:											
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:											
<table><tr><th>SL NO</th><th>EXPORT ITEMS</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY TO BE ALLOWED</th></tr><tr><td>1</td><td>Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum</td><td>928.00 MTS</td><td>Copper Anode 99.2% to 99.7% of copper Content</td><td>WASTAGE AS APPLIED @1.02 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.</td></tr></table>		SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED	1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	928.00 MTS	Copper Anode 99.2% to 99.7% of copper Content	WASTAGE AS APPLIED @1.02 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED							
1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	928.00 MTS	Copper Anode 99.2% to 99.7% of copper Content	WASTAGE AS APPLIED @1.02 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.							
RA concerned may take suitable consequential action accordingly.											

Case No.	119 / NC/2/MEET/Feb/202324/22													
Case Status	Case Approved													
Party Name	HINDALCO INDUSTRIES LIMITED													
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024													
HQ File Number	HQRNORM APPLY 00006741AM23													
RA File Number	02AX04000664 AM23													
Licence No and Date	0211003969/03/03/2023													
Norms Committee Decision:														
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:														
<table><tr><th>SL NO</th><th>EXPORT ITEMS</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY TO BE ALLOWED</th></tr><tr><td>1</td><td>Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum</td><td>928.00 MTS</td><td>Copper Anode 99.2% to 99.7% of copper Content</td><td>WASTAGE AS APPLIED @1.02 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.</td></tr></table>					SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED	1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	928.00 MTS	Copper Anode 99.2% to 99.7% of copper Content	WASTAGE AS APPLIED @1.02 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.
SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED										
1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	928.00 MTS	Copper Anode 99.2% to 99.7% of copper Content	WASTAGE AS APPLIED @1.02 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.										
RA concerned may take suitable consequential action accordingly.														

Case No.	120 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000185AM24
RA File Number	02AX04000025 AM24
Licence No and Date	0211004219/13/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments	

of consultant (SKB) dated 18.03.2024, as under:

SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED
1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	1193.00 MTS	Copper Cathodes (copper content 99.95% Minimum)	WASTAGE AS APPLIED @1.005 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	121 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000186AM24
RA File Number	02AX04000021 AM24
Licence No and Date	0211004223/13/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:

SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED
1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	1193.00 MTS	Copper Cathodes (Copper content 99.95% Minimum)	WASTAGE AS APPLIED @1.005 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	122 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000416AM24
RA File Number	02AX04000050 AM24
Licence No and Date	0211004290/26/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:

SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED
1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	1193.00 MTS	Copper Cathodes (copper content 99.95% Minimum)	WASTAGE AS APPLIED @ 1.005 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	123 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000619AM24
RA File Number	02AX04000059 AM24
Licence No and Date	0211004342/08/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:

SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED
1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	7959.00 MTS	Copper Cathodes (copper content 99.95% Minimum)	WASTAGE AS APPLIED @1.005 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	124 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000708AM24
RA File Number	07AX04000125 AM24
Licence No and Date	0711007494/09/05/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	125 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00000709AM24

RA File Number	07AX04000127 AM24
Licence No and Date	0711007517/09/05/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	126 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM REVIW00008901AM24
RA File Number	03AX04000788 AM24
Licence No and Date	0311024124/02/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per decision of the committee & comments of (Meity) dated 20.03.2024, as under: I. 1% Wastage to be allowed on all electronic component items. RA concerned may take suitable consequential action accordingly.	

Case No.	127 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00001311AM24
RA File Number	05AX04000593 AM24
Licence No and Date	0511019192/05/06/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	128 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00002559AM24
RA File Number	07AX04000444 AM24
Licence No and Date	0711008396/26/06/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	129 / NC/2/MEET/Feb/202324/22										
Case Status	Case Approved										
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED										
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024										
HQ File Number	HQRNORM APPLY 00002718AM24										
RA File Number	03AX04001413 AM24										
Licence No and Date	0311024913/27/06/2023										
Norms Committee Decision:											
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:											
<table><tr><th>Sl No</th><th>Export Item</th><th>ITEM OF IMPORT</th><th>Quantity TO BE ALLOWED</th></tr><tr><td>1</td><td>PUP JOINT, (GRADE - AISI - 4130), (I) TOTAL EXPORT PRODUCT WEIGHT: 47.31MTS. (II) TOTAL INDIGENOUS INPUT WEIGHT: 6.33 MTS NET WEIGHT OF</td><td>PRECISION COLD ROLLING AND STRESS-RELIEVED SEAMLESS ALLOY STEEL PIPES/TUBES</td><td>52.38 MTS INCLUSIVE OF 27.82% WASTAGE ON THE NET WEIGHT OF IMPORTED ALLOY STEEL SEAMLESS PIPE IN THE EXPORT PRODUCT.</td></tr></table>				Sl No	Export Item	ITEM OF IMPORT	Quantity TO BE ALLOWED	1	PUP JOINT, (GRADE - AISI - 4130), (I) TOTAL EXPORT PRODUCT WEIGHT: 47.31MTS. (II) TOTAL INDIGENOUS INPUT WEIGHT: 6.33 MTS NET WEIGHT OF	PRECISION COLD ROLLING AND STRESS-RELIEVED SEAMLESS ALLOY STEEL PIPES/TUBES	52.38 MTS INCLUSIVE OF 27.82% WASTAGE ON THE NET WEIGHT OF IMPORTED ALLOY STEEL SEAMLESS PIPE IN THE EXPORT PRODUCT.
Sl No	Export Item	ITEM OF IMPORT	Quantity TO BE ALLOWED								
1	PUP JOINT, (GRADE - AISI - 4130), (I) TOTAL EXPORT PRODUCT WEIGHT: 47.31MTS. (II) TOTAL INDIGENOUS INPUT WEIGHT: 6.33 MTS NET WEIGHT OF	PRECISION COLD ROLLING AND STRESS-RELIEVED SEAMLESS ALLOY STEEL PIPES/TUBES	52.38 MTS INCLUSIVE OF 27.82% WASTAGE ON THE NET WEIGHT OF IMPORTED ALLOY STEEL SEAMLESS PIPE IN THE EXPORT PRODUCT.								

		IMPORTED PIPE: 40.98 MTS		
	2	C&C HOSE, (GRADE - AISI - 4130) (I) TOTAL EXPORT PRODUCT WEIGHT: 45.38 MTS. (II) TOTAL INDIGENOUS INPUT WEIGHT: 22.31 MTS (III) NET WEIGHT OF IMPORTED ALLOY STEEL SEAMLESS PIPE: 23.07 MTS	PRECISION COLD ROLLING AND STRESS- RELIEVED SEAMLESS ALLOY STEEL PIPES/TUBES	29.49 MTS INCLUSIVE OF 27.82% WASTAGE ON THE NET WEIGHT OF IMPORTED ALLOY STEEL SEAMLESS PIPE IN THE EXPORT PRODUCT.

NOTE: THE GRADE OF IMPORTED ALLOY STEEL SEAMLESS PIPES SHOULD BE MATCHED WITH THE GRADE OF ALLOY STEEL SEAMLESS PIPE IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	130 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00005892AM24
RA File Number	07AX04000994 AM24
Licence No and Date	0711009305/27/09/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	131 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006246AM24
RA File Number	07AX04001050 AM24
Licence No and Date	0711009438/13/10/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	132 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006608AM24
RA File Number	03AX04003491 AM24
Licence No and Date	0311028458/02/11/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/94/2019-TSW dated 06.03.2024, as under: I. Quantity of export item at SI No.1 may also be specified as 658 Nos. In addition to its weight. II. Import item at SI No.1 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 29.52 MT as 1.60 Kgs/Kg content in the export item at SI.No.1. III. Quantity of export item at SI No.2 may also be specified as 605 Nos. In addition to its weight. IV. Import item at SI No.2 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 22.432 MT as 1.60 Kgs./Kg. content in the export item at SI.No.2 . RA concerned may take suitable consequential action accordingly.	

Case No.	133 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006732AM24
RA File Number	07AX04001219 AM24
Licence No and Date	0711009622/08/11/2023
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	134 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006815AM24
RA File Number	07AX04001240 AM24
Licence No and Date	0711009680/11/11/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. In the summary sheet provided for calculation of wt of export product II. In Sl.No 2 gross weight of consumable shown as 634 kg while in Sl.No. 3 net weight of consumable shown as 218 kg which should be zero since consumables are totally consumed in the process. Please explain. The case stands deferred.	

Case No.	135 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00006867AM24
RA File Number	03AX04003701 AM24

Licence No and Date	0311028748/16/11/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No P-47011/94/2019-TSW dated 06.03.2024, as under: I. Quantity of export item at SI No.1 may also be specified as 2030 Nos. in addition to its weight. II. Import item at SI No.1 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 67.74 MT as 1.60 Kgs/Kg content in the export item at SI.No.1. III. Quantity of export item at SI No.2 may also be specified as 1677 Nos. in addition to its weight. IV. Import item at SI No.2 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 24.96 MT as 1.60 Kgs./Kg. content in the export item at SI.No.2. RA concerned may take suitable consequential action accordingly.	

Case No.	136 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007024AM24
RA File Number	05AX04002597 AM24
Licence No and Date	0511022254/24/11/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/14/2024-TSW dated 07.03.2024, as under: I. Import items at SI.No. 1, 2 & 3 shall be of relevant grade and thickness as contained/utilized in export items at SI. No. 1, 2 & 3 respectively and their quantities may be allowed as 1.01 Kgs. /Kg. content in the export items as claimed by the firm. RA concerned may take suitable consequential action accordingly.	

Case No.	137 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007272AM24
RA File Number	05AX04002637 AM24
Licence No and Date	0511022548/08/12/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 29.02.2024, as under: I. Quantity of import items at Sl.No.1 & 2 may be allowed as 1.045 Kgs/Kg content in the export item at Sl.No.1. II. Quantity of import items at Sl.No.3 & 4 may be allowed as 1.045 Kgs/Kg content in the export item at Sl.No.2. RA concerned may take suitable consequential action accordingly.	

Case No.	138 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007615AM24
RA File Number	03AX04004356 AM24
Licence No and Date	0311029725/29/12/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/140/2020-TSW dated 19.04.2023, as under: Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.	

RA concerned may take suitable consequential action accordingly.

Case No.	139 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007670AM24
RA File Number	02AX04000573 AM24
Licence No and Date	0211005666/01/01/2024
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023. RA concerned may take suitable consequential action accordingly.	

Case No.	140 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007705AM24
RA File Number	05AX04003134 AM24
Licence No and Date	0511023032/03/01/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/33/2021-TSW dated 18.03.2024, as under: Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.	

RA concerned may take suitable consequential action accordingly.

Case No.	141 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007712AM24
RA File Number	03AX04004332 AM24
Licence No and Date	0311029859/03/01/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/94/2019-TSW dated 15.03.2024, as under: I. Quantity of export item at Sl.No.1 may also be specified as 7235 Nos. in addition to its weight. II. Import item at Sl.No.1 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 268.09 MT as 1.60 Kgs/Kg content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	142 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	CRYSTAL INDUSTRIAL SYNDICATE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007713AM24
RA File Number	03AX04004286 AM24
Licence No and Date	0311029860/03/01/2024
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	143 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007716AM24
RA File Number	08AX04001834 AM24
Licence No and Date	0811010415/03/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	144 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007719AM24
RA File Number	02AX04000578 AM24
Licence No and Date	0211005674/03/01/2024
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023. RA concerned may take suitable consequential action accordingly.	

Case No.	145 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

and Date	
HQ File Number	HQRNORM APPLY 00007720AM24
RA File Number	07AX04001575 AM24
Licence No and Date	0711010120/03/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	146 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007721AM24
RA File Number	07AX04001576 AM24
Licence No and Date	0711010121/03/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	147 / NC/2/MEET/Feb/202324/22		
Case Status	Case Approved		
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024		
HQ File Number	HQRNORM APPLY 00007730AM24		
RA File Number	03AX04004528 AM24		
Licence No and Date	0311029883/04/01/2024		
Norms Committee Decision:			
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:			
SI No	Export Item	ITEM OF IMPORT	Quantity TO BE ALLOWED

1	PUP JOINT, (GRADE - AISI - 4130) (NET CONTENT WT: 27.974 Mts)	PRECISION COLD ROLLING AND STRESS-RELIEVED SEAMLESS ALLOY STEEL PIPES/TUBES	37.35 MTS INCLUSIVE OF 33.51% WASTAGE ON THE NET WEIGHT OF IMPORTED ALLOY STEEL SEAMLESS PIPE IN THE EXPORT PRODUCT.
2	C&C HOSE, (GRADE - AISI - 4130), (NET CONTENT WT: 27.868 Mts)	PRECISION COLD ROLLING AND STRESS-RELIEVED SEAMLESS ALLOY STEEL PIPES/TUBES	36.46 MTS INCLUSIVE OF 30.84% WASTAGE ON THE NET WEIGHT OF IMPORTED ALLOY STEEL SEAMLESS PIPE IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	148 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007755AM24
RA File Number	02AX04000571 AM24
Licence No and Date	0211005685/04/01/2024

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:

SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED
1	Continuous cast copper rod / Copper Wire Rod. Copper content:	830.00 MTS	Copper Anode (Approx 99.2% to 99.7% of copper Content)	WASTAGE AS APPLIED @ 1.02 KG/KG ON THE NET CONTENT OF COPPER IN

		99.99% Minimum			THE EXPORT PRODUCT.
RA concerned may take suitable consequential action accordingly.					

Case No.	149 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	NSI (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00007763AM24
RA File Number	02AX04000575 AM24
Licence No and Date	0211005689/04/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	150 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ELECTRICFOR HEATING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008052AM24
RA File Number	07AX04001659 AM24
Licence No and Date	0711010256/18/01/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	151 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	D METTLE
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008283AM24
RA File Number	24AX04000415 AM24
Licence No and Date	2411003227/01/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	152 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	BHUJ POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008296AM24
RA File Number	05AX04003421 AM24
Licence No and Date	0511023612/02/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	153 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	BIRLA COPPER ASOJ PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008298AM24
RA File Number	34AX04000714 AM24
Licence No and Date	3411004574/02/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	154 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008317AM24
RA File Number	03AX04004954 AM24
Licence No and Date	0311030647/02/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	155 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SI PRECISION
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008352AM24
RA File Number	04AX04000985 AM24
Licence No and Date	0411006834/05/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	156 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	CABLEX CONNECTIVITY SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008381AM24
RA File Number	31AX04000309 AM24
Licence No and Date	3111003066/06/02/2024
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	157 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	BIRLA COPPER ASOJ PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008391AM24
RA File Number	34AX04000697 AM24
Licence No and Date	3411004589/06/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	158 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008415AM24
RA File Number	02AX04000660 AM24
Licence No and Date	0211005908/07/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	159 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008417AM24
RA File Number	05AX04003600 AM24

Licence No and Date	0511023838/08/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	160 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008431AM24
RA File Number	05AX04003594 AM24
Licence No and Date	0511023849/08/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	161 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	TAG CORPORATION
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008443AM24
RA File Number	04AX04001006 AM24
Licence No and Date	0411006881/08/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	162 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

and Date	
HQ File Number	HQRNORM APPLY 00008448AM24
RA File Number	03AX04005079 AM24
Licence No and Date	0311030993/09/02/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/140/2020-TSW dated 19.04.2023, as under: Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	163 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008449AM24
RA File Number	03AX04005075 AM24
Licence No and Date	0311030994/09/02/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/140/2020-TSW dated 19.04.2023, as under: I. Quantity of export item at SI No.1 may also be specified as 2667 Nos. in addition to its weight. II. Import item at SI No.1 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 135.55 MT as 1.60 Kgs/Kg content in the export item at SI.No.1. III. Quantity of export item at SI No.2 may also be specified as 4301 Nos. in addition to its weight. IV. Import item at SI No.2 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 177.14 MT as 1.60 Kgs./Kg. content in the export item at SI.No.2. V. Quantity of export item at SI No.3 may also be specified as 46812 Nos. in addition to its weight. VI. Import item at SI No.3 shall be of relevant grade and size as contained / utilized in the export item and its quantity may be allowed as 179.76 MT as 1.60 Kgs./Kg. content in the export item at	

Sl.No.3.

RA concerned may take suitable consequential action accordingly.

Case No.	164 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008453AM24
RA File Number	05AX04003584 AM24
Licence No and Date	0511023860/09/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	165 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OASIS CONNECTIVITY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008456AM24
RA File Number	05AX04003542 AM24
Licence No and Date	0511023864/09/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	166 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	M S N EXPORTS
Meeting Number	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

and Date	
HQ File Number	HQRNORM APPLY 00008474AM24
RA File Number	04AX04000990 AM24
Licence No and Date	0411006889/09/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	167 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008476AM24
RA File Number	03AX04005131 AM24
Licence No and Date	0311031082/10/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet. II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials) III. Material balancing viz. net content of each imported and indigenous input, export product wise. IV. Wastage claimed on each import item, if any. The case stands deferred.	

Case No.	168 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024

HQ File Number	HQRNORM APPLY 00008503AM24
RA File Number	02AX04000664 AM24
Licence No and Date	0211005932/12/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	169 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ALUMAYER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008527AM24
RA File Number	03AX04005086 AM24
Licence No and Date	0311031125/13/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	170 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	AAMOR INOX LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008548AM24
RA File Number	05AX04003568 AM24
Licence No and Date	0511023935/13/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	171 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved

Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008553AM24
RA File Number	05AX04003619 AM24
Licence No and Date	0511023946/13/02/2024
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023. RA concerned may take suitable consequential action accordingly.	

Case No.	172 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008555AM24
RA File Number	05AX04003512 AM24
Licence No and Date	0511023948/13/02/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. % Solid content of epoxy resin. II. Nett content of glass fabric and epoxy resin (on sold basis) in export. III. Justification of 16% wastage. The case stands deferred.	

Case No.	173 / NC/2/MEET/Feb/202324/22
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Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008581AM24
RA File Number	03AX04005189 AM24
Licence No and Date	0311031182/15/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	174 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008582AM24
RA File Number	03AX04005231 AM24
Licence No and Date	0311031229/15/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	175 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008584AM24
RA File Number	02AX04000676 AM24
Licence No and Date	0211005946/15/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 18.03.2024, as under:	

SL NO	EXPORT ITEMS	QUANTITY	IMPORT ITEM	QUANTITY TO BE ALLOWED
1	Continuous cast copper rod / Copper Wire Rod. Copper content: 99.99% Minimum	811.00 MTS	Copper Anode (Approx 99.2% to 99.7% of copper Content)	WASTAGE AS APPLIED @1.02 KG/KG ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	176 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	PARVEEN INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008593AM24
RA File Number	03AX04005261 AM24
Licence No and Date	0311031243/15/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	177 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008606AM24
RA File Number	05AX04003578 AM24
Licence No and Date	0511023994/16/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	178 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008614AM24
RA File Number	03AX04005245 AM24
Licence No and Date	0311031273/16/02/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. What is the percentage of aluminium and other constituents in the homogenized aluminium alloy billets? Submit a test report of the export product. II. What is the process for manufacturing homogenized aluminium alloy billets and the wastage of aluminum at each operation stage? III. What is the recovery of aluminum from aluminum dross? IV. What is the percentage of aluminium content in the imported untreated aluminium alloy billets? V. As per appendix 4e, wastage is nil. It means there is no manufacturing activity involved, which is not covered under advance authorization scheme. Justify the statement. The case stands deferred.	

Case No.	179 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	AADISHAKTI GREEN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008633AM24
RA File Number	05AX04003648 AM24
Licence No and Date	0511024023/19/02/2024
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	180 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008634AM24
RA File Number	05AX04003591 AM24
Licence No and Date	0511024024/19/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	181 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	CRYSTAL INDUSTRIAL SYNDICATE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008648AM24
RA File Number	03AX04005203 AM24
Licence No and Date	0311031321/19/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	182 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	CAPITAL DYEING AND KNITTING MILL
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008656AM24
RA File Number	05AX04003677 AM24
Licence No and Date	0511024059/20/02/2024
Norms Committee Decision:	

Case deferred for the comments of TE

Case No.	183 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008659AM24
RA File Number	05AX04003690 AM24
Licence No and Date	0511024065/20/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	184 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008677AM24
RA File Number	02AX04000663 AM24
Licence No and Date	0211006007/21/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	185 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008691AM24
RA File Number	32AX04000675 AM24

Licence No and Date	3211006351/21/02/2024					
Norms Committee Decision:						
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 18.03.2024, as under:						
Export			Import Recommended			Quantity Allowed
Export Product	Part/Ref.No.	Quantity (Nos.)	Item	No.of. Pieces	Weights (Kg)	
Transformer	4915	7000	El Laminations	497000	7700	As per component under GN-4 on Net-to-Net basis.
Transformer	4916	3000	El Laminations	213000	3300	
RA concerned may take suitable consequential action accordingly.						

Case No.	186 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008709AM24
RA File Number	13AX04000334 AM24
Licence No and Date	1311002581/22/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	187 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	SOURIAU INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008719AM24
RA File Number	32AX04000673 AM24
Licence No and Date	3211006369/23/02/2024

Norms Committee Decision:
Case deferred for the comments of TE

Case No.	188 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008724AM24
RA File Number	05AX04003758 AM24
Licence No and Date	0511024131/23/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	189 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	KDDL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008776AM24
RA File Number	07AX04001911 AM24
Licence No and Date	0711010649/27/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	190 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008787AM24

RA File Number	07AX04001886 AM24
Licence No and Date	0711010655/28/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	191 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008788AM24
RA File Number	07AX04001887 AM24
Licence No and Date	0711010658/28/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	192 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	PARVEEN INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008800AM24
RA File Number	03AX04005476 AM24
Licence No and Date	0311031578/28/02/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	193 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008835AM24
RA File Number	07AX04001926 AM24
Licence No and Date	0711010670/01/03/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	194 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008836AM24
RA File Number	07AX04001928 AM24
Licence No and Date	0711010671/01/03/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	195 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008879AM24
RA File Number	03AX04005506 AM24
Licence No and Date	0311031650/04/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet. II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous,	

- except packing materials)
- III. Material balancing viz. net content of each imported and indigenous input, export product wise.
- IV. Wastage claimed on each import item, if any

The case stands deferred.

Case No.	196 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008885AM24
RA File Number	07AX04001890 AM24
Licence No and Date	0711010687/04/03/2024
Norms Committee Decision:	
Case deferred for the comments of TE	

Case No.	197 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008903AM24
RA File Number	03AX04005468 AM24
Licence No and Date	0311031733/05/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/16/2023-TSW dated 14.03.2023, as under: I. Import item shall be of relevant grade and thickness as contained/utilized in the export item and its quantity may be allowed as applied for i.e. 1365 MT as 1.05 Kgs. /Kg. content in the export item taking clue from SION C-593. RA concerned may take suitable consequential action accordingly.	

Case No.	198 / NC/2/MEET/Feb/202324/22
Case Status	Case Approved
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008950AM24
RA File Number	04AX04001041 AM24
Licence No and Date	0411007047/07/03/2024
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023. Note: Details of Export Item may be read as Processed Copper scrap covered by ISRI code words Barley, Berry, Birch, Clove, Cobra and Cocoa Details of import item may be read as Copper Scrap as per ISRI Code "DRUID" RA concerned may take suitable consequential action accordingly	

Case No.	199 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008958AM24
RA File Number	03AX04005498 AM24
Licence No and Date	0311031884/07/03/2024
Norms Committee Decision: Case deferred for the comments of TE	

Case No.	200 / NC/2/MEET/Feb/202324/22
Case Status	Case Deferred
Party Name	EURO PANEL PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Feb/ 202324/ 22 and 18/03/2024
HQ File Number	HQRNORM APPLY 00008960AM24
RA File Number	03AX04005333 AM24
Licence No and Date	0311031891/07/03/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. II. Weight of each Export Product. III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	